

- (v) Forest Department staff are posted in Alipurduar Junction Control Office, who are engaged in wireless communication about elephant movement with Railway authorities for taking necessary action as soon as possible.
- (vi) 5 new passes have been constructed to facilitate movement of elephants in Chapramari Wildlife Sanctuary.
- (vii) 2 ramps of 20 meters width have been constructed in Jaldapara National Park.
- (viii) Railway girders and rail fencing have been constructed at vulnerable stretches in Mahananda Wildlife Sanctuary.

Illegal coal mining

*158. SHRIMATI SASIKALA PUSHPA: Will the Minister of COAL be pleased to state:

- (a) whether Government is aware of illegal mining of coal that is going on in some States of the country;
- (b) if so, the details thereof;
- (c) whether Government has assessed the loss incurred due to illegal coal mining;
- (d) if so, the details thereof; and
- (e) the steps taken by Government to stop illegal mining of coal?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (e) As informed by Coal India Limited (CIL) instances of illegal mining have taken place clandestinely both within and outside the leasehold areas of CIL subsidiaries.

- Within the leasehold areas: Where CIL does not have surface right.
- Outside the leasehold areas: Entries in the form of “Rat Holes” are made for coal extraction in places where the depth of deposition of the coal seam is not much from the surface.

Cases of illegal mining are detected predominantly in the eastern region, mainly in the States of Jharkhand, covering Bharat Coking Coal Limited (BCCL), Central Coalfield Limited (CCL) and Eastern Coalfield Limited (ECL) and West Bengal covering

ECL and BCCL. List of such illegal mining sites of ECL, BCCL and CCL is given in the Statement (*See below*).

2. Illegal mining of coal is carried out stealthily and clandestinely. As such, it is not possible to specify the exact quantum of coal stolen and losses incurred on account of illegal mining of coal. However, as per raids conducted by security personnel as well as joint raids with the law and order authorities of the State Government concerned, the quantity of coal recovered and its approximate value during 2014-15 (Provisional) have been as under:

Subsidiaries of Coal India Limited (CIL)	Quantity Recovered (Te)	Approx. Value (₹ in lakh)
Eastern Coalfields Limited	34.75	0.695
Bharat Coking Coal Limited	0	0
Central Coalfields Limited	139.00	1.550
Northern Coalfields limited	0	0
Western Coalfields limited	0	0
South Eastern Coalfields Limited	0	0
Mahanadi Coalfields Limited	0	0
North Eastern Coalfields	0	0
TOTAL	173.75	2.245

3. Law and Order is a State subject, and the State/District administration is promptly approached to take necessary deterrent action to stop/curb illegal mining of coal. Illegal mining takes place outside leasehold areas of CIL. Whenever illegal mining takes place within leasehold area of CIL, following actions are taken:

- (i) Rat holes created by illegal mining are being dozed off and filled up with stone and debris wherever possible.
- (ii) Concrete walls have been erected on the mouth of the abandoned mines to prevent access and illegal activities in these areas.
- (iii) Regular raids/checks being conducted by security personnel and static security pickets including armed guards during the night hours are being deployed at pithead depots.

- (iv) Surprise raids/checks being conducted jointly by security personnel and law and order authorities of the concerned State Government.
- (v) Fencing is being constructed at the various illegal mining sites along with displaying of signboards mentioning "Dangerous and Prohibited Place."
- (vi) Dumping of the overburden is being done on the outcrop zones, which are not required to be mined.
- (vii) Collection of intelligence reports about illegal coal depots and illegal movement of coal and informing district authorities of the same for taking preventive action.
- (viii) Installation of check-posts at vulnerable points to check transport documents.
- (ix) Training of existing security personnel, refresher training of CISF personnel and basic training of new recruits in security discipline for strengthening the security setup.
- (x) The coal companies maintain close liaison with the State authorities.
- (xi) Committee/task force has been constituted at different level (block level, sub-divisional level, district level, State level) at some subsidiaries of CIL to monitor different aspects of illegal mining.

Statement

Illegal Mining Sites

Eastern Coalfields Limited

West Bengal:

Within leasehold Area

Sodepur Area — Aldih, Chainakuri near Main Magazine Chhai Dhowrah, Sodepur 11 No. Old Incline, Patkojona Village & Dhawtah, Binodbandh, Bharaychak, Aluthia village, Saloni village, Tulsihir, Chhotdhem, Rakta village, Perbelia village, Amdanga, Kuthibari, Ranibari, Pathardiha, Kulbona, Dubeswari village, Dangajore, Hirakund, Asanbani, Nawdiha, Ranipur 2 B 2 C, Narayanpur, Moutha, Santhal Moutha.

Sripur Area — Muslia Colliery, Kalipahari Colliery, Sripur Seam Incline Colliery, Kushadanga/Girmint Colliery.

Salanpur Area — Bonjemehari Colliery, Dabor Colliery, Sangramgarh Colliery, Mohanpur Colliery, Gorangdih (A) Colliery, Gourangdih-Begunia Colliery, Barmondia (A) Colliery

Jharkhand

Mugma Area— Hariajam, Chapapur, Mandmand, Rajpura, Kapasara, Khudia, Gopinathpur, Lakhimata, Shampur A, Shampur B.

Pandaveswar Area — (Portion of Jharkhand) Kasta, Palasthali, Sultanpur.

Bharat Coking Coal Limited

Sl. No.	Colliery	Sites and Estimated Extent
Barora Area		
1.	Phularitand	Mandra section and Benidih section (V/VI/VII) along SE Rly line (about 15-20m from surface)
2.	Damoda	East bank of Jamunia river near DB road bridge (25m)
Govindpur Area		
3.	Govindpur	5, 6, 7 seam abandoned OCP (superficial coal benches) X seam quarry filling near Bagdigi jore (remnant benches)
4.	Jogidih	5, 6, 7 seam exposed Bench Filling (remnant benches)
5.	N/Akashkinari	XIV seam OCP East Katras Section (remnant benches) XV seam OCP East Katras Section (remnant Baters) XIII seam OCP East Katras Section (remnant benches)
6.	Mahespur	X seam Mahespur Section (remnant exposed pillars)
7.	Kharkhare	15 No.s Incline mouth (80m along the incline)
Katras Area		
8.	Salanpur	IV/V/VII Seam Quarry (remnant benches)
9.	Ramkanali	IV/V/VII Seam Quarry (remnant benches)

Sl.No.	Colliery	Sites and Estimated Extent
Kusunda Area		
10.	Bassuriya	(i) 6 No. Quarry, X seam (remnant benches) (ii) Ganga patch , X seam North side of KT link line (iii) 44 No. OCP, X seam near Pathak Basti
11.	E/Bassuriya	(i) VIII seam Quarry in Gareria Section (ii) V/VI seam Quarry near Ekra Jore (remnant pillars 30-40m)
12.	K. Kusunda	(i) II seam old Quarry Selected Godhur (20-30m) (ii) V/VI seam old Quarry North of Gondudih Basti (iii) VIII seam old Quarry North of Gondudih Basti (iv) X seam old Quarry near Dhario Jaba Basti (v) IV top seam old Quarry Chota Boua Section
13.	Dhansar	(i) Near New Delhi (Bright Kusunda Pahari) (ii) Near Jha colony (incroping seams)
Bastacolla Area		
14.	E/Bhagatdih	(i) XI/XII seam Quarry near 6 pit
15.	ROCP	(i) X seam Quarry (ii) South of old comb. Seam Quarry (iii) Pandebera/Phularibad
Lodna Area		
16.	Lodna	(i) XIII/XIIIA seam at Chalchalia Dhowra (ii) Behind Lodna old Magazine
17.	Bagidigi	West side of patch 'D'

Sl. No.	Colliery	Sites and Estimated Extent
18.	N.Tisra	(i) IX/X seam near LUJ pit (ii) XI/XII seam near Lodna Shiv mandir (iii) Dippo dhowra IX/X seam
19.	NT/ST(OCP)	(i) III seam old working near N.T.C. (ii) Old Dragline face
EJ Area		
20.	Bhowra(S)	(i) V & VI seam of 28 Incline Quarry (ii) IV B Quarry
21.	Sudamdih(I)	XVII seam Quarry Gouri Gram
22.	Amlabad P	(i) Amlabad project (Dhobi Ghat) (ii) Amlabad near Chat Ghat
23.	Bhowra(N)	X seam old Quarry near taxi stand (now filled by flyash)
W.J. Area		
24.	Bhatdee Colliery	Along Bank of Damodar River
C.V. Area		
25.	Basantimata	(i) 3/4 G.P. Bottom & Kalimati seam (ii) 3 No. Quarry (GP Bottom & Kalimati seam) (iii) 2A No. Quarry (GP Bottom & Kalimati seam) (iv) 3 No. Quarry (Palasia seam) (v) Quarry Palasia Local Seam

Central Coalfields Limited

Sl.No.	Coalfields/Area	Sites and Estimated Extent
1.	East Bokaro Coalfields	
(i)	The Dhorī Area -	Angowali Colliery: The 17.5m thick seam quarry abandoned by CCL; Several pits and inclines found. Each opening was 30 to 40m from the surface and widened unscientifically.

Sl.No.	Coalfields/Area	Sites and Estimated Extent
(ii)	B & K Area	Most of the previous illegal mine sites were filled up by coal ash. Konar River Beds near Karo Special Projects Phase - II. The River beds are not within the CCL Lease. The openings were about 5 to 10m deep.
(iii)	Kathara Area	Kathara Opencast Mines: Kargali Top and Bottom, Uchitdih Seam by widening the old Pillars 100m X 250m area Swang Colliery: VI, VII, VIII Seam old quarry, Bermo Seam, Kargali Top and Bottom Seams in Mining Baters superficial excavations.
2.	Giridih Coalfields	Nil in CCL lease hold area.
3.	West Bokaro Coalfields	
(i)	Kuju Area:	Kuju - Morpa, Banwar, Pundi non-working quarry. South-west part near outcrops; 25 to 30m perpendicular to the inclines. Karma OC: outcrops near Damodar Beds.
(ii)	Hazaribagh Area	Tapin South 44 & 45 Quarry, Tapin North 42 & 40 Quarry Jharkhand non-working Quarry Ara, Sarubera non-working mines area of the OC.
4.	South Karanpura Coalfields	
(i)	Barka Sayal Area	Chordhara and Lapanga Colliery: Sangram OCP old mining baters. Bhurkunda Colliery: Argada Seam old workings.
(ii)	Argada Area	Gidi A OC: Quarry 4 where production was ceased: superficial mining baters. Gidi C OC: Quarry 7 discontinued patch; superficial excavations. Religara OC/UG: Eastern side near Quarry 7 of Gidi C OC.

Sl.No.	Coalfields/Area	Sites and Estimated Extent
		Sirka OC: Northern section near CHP, near Damodar river in the superficial mining baters. Sirka UG project: Old inclines 1, 2 and 3 in Bansgarha Seam (50 to 60m from the incline mouth). Argada UG Colliery: Incline No 8 near Pararu Nala (50 to 60m from the incline mouth).
5.	North Karanpura Coalfields	Nil
6.	Daltonganj Coalfields	Nil
7.	Ramgarh Coalfields	
(i)	Rajarappa Area	Block-III; Block-HE and Block-IIW Extension areas, near the outcropping seams. 30 to 40m from the surface.

Establishment of National Elephant Conservation Authority

*159. SHRI TIRUCHI SIVA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the State-wise data regarding the recommended amount for Project Elephant as well as, the amount actually sanctioned;

(b) the current status regarding the establishment of a National Elephant Conservation Authority (NECA) as recommended by the Elephant Task Force in their report titled, 'Gajah: Securing the future for Elephants in India' which was submitted on the 31st of August, 2010; and

(c) what are the reasons for the delay in the establishment of the NECA?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The State-wise details of the funds allocated and sanctioned to the elephant range States under the Centrally Sponsored Scheme 'Project Elephant', for the last 5 years and current year is given in the Statement-I and II respectively (*See* below).

(b) and (c) The proposal for creation of National Elephant Conservation Authority (NECA), as a part of the proposal for continuation the Centrally Sponsored Scheme